

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2242 of 2019 & IA No. 1486 OF 2019**

**Dated: 1st October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Southern Power Distribution Company of Telangana Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Ashish Tiwari for A1  
Sri Harsha Peechara for A2

Counsel for the Respondent(s) :

**ORDER**

Steps against Respondent No.2 shall be taken by next date of hearing.

List the matter on **05.12.2019**.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK